

GOVERNMENT OF INDIA  
MINISTRY OF URBAN DEVELOPMENT  
LOK SABHA  
UNSTARRED QUESTION NO.472  
TO BE ANSWERED ON DECEMBER 02, 2015  
INSURANCE COVER FOR GOVERNMENT BUILDINGS

No.472                      SHRI SANGANNA AMARAPPA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to bring all the Government buildings under insurance cover against natural calamities;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT  
(SHRI BABUL SUPRIYO)

- (a) : No, Madam.
- (b): Does not arise.
- (c): In accordance to provisions contained in Rule 15 of Delegation of Financial Power Rules and in CPWD Works Manual para 39.1(1), the Government property both movable and immovable should not normally be insured, without prior consent of Ministry of Finance.

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